

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/220(KB)2022
IVN.P (IBC)/38(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	PIXEL CONSULTANCY PRIVATE LIMITED VS DREAMVALLEY PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. A Rao, Adv.] for Respondent no .6
Mr. S Tibrewal, Adv.

Mr. Shaunak Mitra, Adv.] for the Applicant in IA 38 of 2023
Mr. D. Majumdar, Adv.
Mr. K Agarwal, PCS
Mr. A. Garodia, Adv.

Ms. Rashmi Bothra, Adv.] for the Respondent in IA 38 of 2023'

ORDER

1. Learned Counsel for the parties present.
2. **IVN.P (IBC)/38(KB)2023:**
 - a. Reply Affidavit, if any, be filed within a period of two weeks.
 - b. Since pleadings are complete, list this matter for hearing **on 14.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**